

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 970 OF 2006

NATHA SHANKAR MAHAJAN

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 16/07/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. Ranjan Mukherjee, Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure, Adv.

UPON hearing counsel the Court made the following
ORDER

It is submitted that the First Information Report is not on record. Mr. Adsure, appearing on behalf of the State of Maharashtra is requested to bring the same on record by way of an additional affidavit.

Let the matter stand over till next Tuesday for the aforesaid purpose.

(Sheetal Dhingra)
Court Master

(Radha R. Bhatia)
Court Master